

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21.10.2020 AT 12:15 PM THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1232/2019 IN MA/291/2019  
PETITION NUMBER : CP/611/IB/2018  
NAME OF THE PETITIONER(S) : V NANDAGOPAL  
NAME OF THE RESPONDENT(S) : S MUTHURAJU (LIQUITATOR) (SRI NAGA  
NANTHANA MILLS LTD)  
UNDER SECTION : SEC 48

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Due to technical difficulties adjourn to 04.12.2020.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

ghk

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)